

Shri K. K. Basu: Is there any other commitment on the part of the Government other than the advance by the Industrial Finance Corporation?

Shri T. T. Krishnamachari: Speaking without the book, I should say none, But I would like to make it more definite and if the hon. Member will put down a question I can answer it.

INDIAN EMBASSY BUILDING AT MOSCOW

*391. **Dr. Ram Subhag Singh:** Will the Prime Minister be pleased to state

(a) whether it is a fact that the Indian Embassy at Moscow has been notified by an agency of the Soviet Government that the lease of its present building will be terminated; and

(b) if so, by what time the lease is likely to be terminated?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes.

(b) 31st December, 1952.

Dr. Ram Subhag Singh: May I know whether a suitable accommodation is going to be provided for our Embassy in Moscow?

Shri Jawaharlal Nehru: Yes, Sir, instead of this house two other houses (smaller ones, adjoining ones) have been offered and we have accepted them.

Dr. Ram Subhag Singh: How many times has our Embassy changed its premises since it was established in Moscow?

Shri Jawaharlal Nehru: Well, I speak from memory, I think this would be the second change.

Dr. Ram Subhag Singh: Does Government intend to build its own building there as it has been trying to in other capitals?

Shri Jawaharlal Nehru: No, there is no such intention. I am not sure but as far as I know, facilities for that purpose are not available there.

Dr. Ram Subhag Singh: May I know whether our Government is ready to offer facilities to Russia for building their Embassy here?

Shri Jawaharlal Nehru: We have offered facilities to every foreign Embassy, in a special extension of Delhi.

Shri K. Subrahmanyam: Is it the intention of Government to purchase a house there for our Embassy?

Shri Jawaharlal Nehru: I am not quite sure but I believe that at the

present moment purchases by foreign Missions are not permitted there, except such as were purchased previously before the rule was passed.

Shri B. S. Murthy: May I know why the old residence was changed?

Shri Jawaharlal Nehru: You mean why it is going to be changed? When we changed into this new building a year and a half ago, the lease itself was for 1½ years, and it is expiring in December. Of course, the leases are there for a year or thereabout and they are renewed from year to year. We hoped and expected it would be renewed, but then we were informed that they wanted this building for the extension of their underground railway and they offered us two other buildings which are somewhat smaller.

PAYMENTS TO U.N.O. ON BEHALF OF PAKISTAN

*393. **Shri M. S. Gurupadaswamy:** (a) Will the Prime Minister be pleased to state whether the Government of India are still making payments to the U.N.O. and other international organisations on behalf of Pakistan?

(b) What is the total amount paid by India so far to the international agencies on behalf of Pakistan?

(c) Has any attempt been made to recover the amounts due from Pakistan?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) No.

(b) Rs. 2,78,71,486.

(c) Yes, A sum of Rs. 4,50,818 has been recovered.

Shri M. S. Gurupadaswamy: May I know, Sir, on what basis of the agreement the payments have been made to Pakistan?

Shri Anil K. Chanda: These payments were made in the year 1947-48. Since then no further remittance has been made on behalf of Pakistan.

Shri M. S. Gurupadaswamy: May I know whether payments made have been treated as loans given to Pakistan and if so, what is the interest charged on them?

Shri Anil K. Chanda: Pakistan would re-imburse us the amounts which were advanced on their behalf. So far as I know there is no interest charged. They have also certain charges on us